

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 14891/2024

(Arising out of impugned final judgment and order dated 11-07-2023 in CRLA No. 948/2014 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

CENTRAL BUREAU OF INVESTIGATION

Petitioner(s)

VERSUS

S.S. PANDEY

Respondent(s)

(IA No.108191/2024-CONDONATION OF DELAY IN FILING)

Date : 17-05-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Vikramjit Banerji, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Mr. Gaurang Bhushan, Adv.
Mr. Prashant Rawat, Adv.
Mr. Kartikya Asthana, Adv.
Mr. Pratyush Srivastava, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice only on the question of law, returnable on
09.09.2024.

(NIRMALA NEGI)
COURT MASTER (SH)

(RAM SUBHAG SINGH)
COURT MASTER (NSH)